

GOVERNMENT OF INDIA
MINISTRY OF FINANCE
DEPARTMENT OF FINANCIAL SERVICES

RAJYA SABHA
UNSTARRED QUESTION NO-2468

ANSWERED ON TUESDAY, 17 DECEMBER, 2024/AGRAHAYANA 26, 1946 (SAKA)

EXTRADITION OF LOANS/TAX OFFENDERS

2468. SHRI SANDEEP KUMAR PATHAK

Will the Minister of FINANCE be pleased to state:-

- (a) the number of Indian loan defaulters/offenders and tax offenders residing in other countries and since when, how many of them have taken citizenship of other countries, the country-wise details thereof;
- (b) the number of loan defaulters/offenders and tax offenders brought back to India between 2014-19 and 2019-24;
- (c) the number of days taken to extradite a loan/tax offender from the respective country in the last 2 terms of the Government, the country-wise and offender-wise details thereof; and
- (d) the names of countries with which India does not have an extradition treaty?

ANSWER

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE

(SHRI PANKAJ CHAUDHARY)

- (a) to (c): The Reserve Bank of India has apprised that this information is not maintained by it.
- (d): As on date, India has signed extradition treaties with 48 countries and entered into extradition arrangement with 12 countries, details of which are at **Annex**.

Rajya Sabha Unstarred question no. 2468, regarding Extradition of Loans/Tax Offenders

Countries with which India has Extradition Treaties

| SN | Country | SN | Country |
|----|-------------|----|--------------|
| 1 | Afghanistan | 25 | Mexico |
| 2 | Australia | 26 | Mongolia |
| 3 | Azerbaijan | 27 | Nepal |
| 4 | Bahrain | 28 | Netherlands |
| 5 | Bangladesh | 29 | Oman |
| 6 | Belarus | 30 | Philippines |
| 7 | Belgium | 31 | Poland |
| 8 | Bhutan | 32 | Portugal |
| 9 | Brazil | 33 | Russia |
| 10 | Bulgaria | 34 | Saudi Arabia |
| 11 | Canada | 35 | South Africa |
| 12 | Chile | 36 | South Korea |
| 13 | Egypt | 37 | Spain |
| 14 | France | 38 | Switzerland |
| 15 | Germany | 39 | Tajikistan |
| 16 | Hong Kong | 40 | Thailand |
| 17 | Indonesia | 41 | Tunisia |
| 18 | Iran | 42 | Turkey |
| 19 | Israel | 43 | UAE |
| 20 | Kuwait | 44 | UK |
| 21 | Lithuania | 45 | Ukraine |
| 22 | Malaysia | 46 | USA |
| 23 | Malawi | 47 | Uzbekistan |
| 24 | Mauritius | 48 | Vietnam |

Countries with which India has Extradition Arrangement

| SN | Country | SN | Country |
|----|-------------------|----|-------------|
| 1 | Antigua & Barbuda | 7 | Peru |
| 2 | Armenia | 8 | Singapore |
| 3 | Croatia* | 9 | Sri Lanka |
| 4 | Fiji | 10 | Sweden |
| 5 | Italy* | 11 | Tanzania |
| 6 | Papua New Guinea | 12 | New Zealand |

* The Extradition Arrangements with Italy and Croatia confine to Crimes related to Illicit Traffic in Narcotics Drugs and Psychotropic Substances owing to the fact that India, Italy and Croatia are parties to the 1988 UN Convention against Illicit Traffic in Narcotics Drugs and Psychotropic Substances.